

REF :- Resolution of Hon'ble Computer Committee Meeting dated 23.12.2022
Subject – Mandatory e-filing.

R(J)-1/REGULAR/ 473 /2022

NOTICE

IT IS HEREBY NOTIFIED, for the information of the Advocates and the parties appearing in person that, e-filing is made mandatory w.e.f. 9th January 2023 for filing of cases under the following categories :

- | | |
|---|------------------------------------|
| 1) Criminal Writ Petition | 2) Criminal APL U/s 482 of Cr.P.C. |
| 3) Criminal APPLN | 4) Criminal APPEAL |
| 5) Criminal ALP
(Leave to file Appeal–Private) | 6) Criminal Revision |
| 7) Second APPEAL | 8) Miscellaneous Civil Application |
| 9) Arbitration Petition | 10) Contempt Petition (Civil). |

E-filing of new cases in these classes would include all responses / replies, rejoinders, miscellaneous documents and all applications.

Dated this 30th day of December, 2022

By Order,

High Court, Appellate Side
Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),

Ref'nce : 1) Resolution of Hon'ble Computer Committee Meeting dated
23.12.2022 Subject – Mandatory e-filing.

2) Notice dated 30th December 2022 bearing No. R(J)-1/Regular/473/
2022 notifying mandatory e-filing of specified categories.

No. RJ-1/Regular/ 21 /2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa** that :

The Hon'ble the Acting Chief Justice is pleased to direct pursuant to the difficulties expressed by the office bearers of Bar Council of Maharashtra and Goa that in case of difficulties in the filing of **1) Criminal Writ Petitions 2) Criminal Applications under Section 482 of Criminal Procedure Code and 3) Criminal Appeals** through e-filing by Advocates and the parties appearing in-person due to technical or some other reasons as directed vide the Notice under reference for a period of **15 days (with effect from 9 January 2023)** physical filing may be accepted.

The rest of the categories of the proceedings mentioned in Notice under reference shall be accepted through e-filing only.

Dated this the 10th day of January 2023

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.